

(c) whether instructions were issued from the Control Office against the Plane's taking off from the field owing to prevailing weather conditions ?

The Minister of Defence Organisation (Shri Tyagi) : (a) Yes.

(b) and (c) Yes, a Court of Inquiry has been ordered but the proceedings have not yet been finalised.

Tours Abroad by Officers

574. Shri Velayudhan : Will the Minister of Home Affairs be pleased to state :

(a) the number of I.C.S. Officers sent on tour abroad on official business between the 1st February and the 31st August, 1956 ; and

(b) whether the Ministries sent Officers other than the I.C.S. Officers also abroad for official purposes during this period ?

The Minister in the Ministry of Home Affairs (Shri Datar) : (a) and (b). The information is being collected and will be laid on the table of the House.

Re-insurance Corporation

575. Shri D. C. Sharma : Will the Minister of Finance be pleased to refer to the reply given to Starred Question No. 1165 on the 17th August, 1956, and state :

(a) whether the Re-insurance Corporation has since been set up ; and

(b) if so, its main features ?

The Minister of Finance and Iron and Steel (Shri T. T. Krishnamachari) :

(a) No Sir, necessary preliminaries are still being completed.

(b) The main features of the Corporation when set up will be :—

- (i) The registered office of the Corporation will be located at Bombay.
- (ii) Its authorised capital will be Rs. 10 crores divided into one lakh shares of Rs. 1000/- each. The issued capital will be Rs. 2,50,00,000/- of which 80% will be subscribed by Indian insurers carrying on general insurance business in India according to the size of each insurer.
- (iii) The number of directors will be twelve, of which 2 will represent foreign insurance interests.

(iv) Every member will compulsorily cede to the Corporation an agreed percentage of its direct premium income in India during the year.

Civilians in Defence Services

576. Shri D. C. Sharma : Will the Minister of Defence be pleased to state ;

(a) how many civilian personnel recruited during the War in the Defence Services have been made permanent or quasi-permanent during 1956 so far ; and

(b) how many of them do not belong to either of the categories ?

The Minister of Defence Organisation (Shri Tyagi) : (a) and (b). The information is being collected and will be laid on the Table of the Sabha.

All India Educational Service

577. Shri D. C. Sharma : Will the Minister of Education be pleased to refer to the reply given to Starred Question No. 1254 on the 22nd August, 1956, and state further progress made with regard to the introduction of the All India Educational Service ?

The Deputy Minister of Education (Dr. K. L. Shrimali) : Replies since received from the larger States are not generally favourable to the proposal to set up an All India Educational Service. A modified scheme is now under the consideration of the Ministry. As soon as the details regarding recruitment, scales of pay, etc. have been worked out, it will be sent to the State Govts. for their comments.

Central Reference Library

578. Dr. Ram Subhag Singh : Will the Minister of Education be pleased to state :

(a) whether Government propose to establish a Central Reference Library in Delhi ;

(b) if so, whether the plan for the same has been prepared ; and

(c) the cost involved in working out that plan ?

The Deputy Minister of Education (Dr. K. L. Shrimali) : (a) Yes.

(b) Yes.

(c) Rs. 50 Lakhs during the 2nd Five Year Plan.